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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O. A. NO. 1466/1995

New Delhi this the 4th day of October, 1999.

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Jagan Nath S/O Jhanduram,  
R/O BH-283, Poorvi Shalimar Bagh,  
Delhi-110052.

... Applicant

( By Shri M. L. Chawla, Advocate )

-Versus-

1. Union of India through  
Secretary, Ministry of Communication,  
Sanchar Bhawan, New Delhi.

2. Chief General Manager,  
Maintenance (NTR), Kidwai Bhawan,  
Janpath, New Delhi-110001.

3. Chief Superintendent,  
Central Telegraph Office,  
Eastern Court, Janpath,  
New Delhi-110001. ... Respondents

( By Shri M.K.Bhardwaj for Shri A.K.Bhardwaj, Adv. )

O R D E R (ORAL)

Shri A. V. Haridasan, VC(J) :

Since the respondents have themselves granted the relief to the applicant, learned counsel for the applicant seeks permission to withdraw the O.A. Permission is granted. the O.A. is accordingly dismissed as withdrawn. No costs.

  
( S. P. Biswas )

Member (A)

  
( A. V. Haridasan )

Vice Chairman (J)

/as/